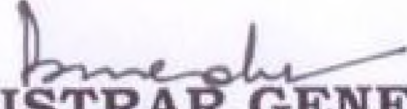


**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

Dated Shillong the 6th February, 2018

E-TENDER NOTICE

HCM II/202/2017/COMP/ 332: The High Court of Meghalaya invites online Bids for supply and installation of various IT Equipments at various locations under E-Courts Project. The details of the tenders may be downloaded from the website <https://meghalayatenders.gov.in>


REGISTRAR GENERAL

Memo No. HCM II/158/2017/Comp/ 332A Dated Shillong the 6th February, 2018
Copy to:

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
2. The DIPR for publishing in 2 (two) local Newspapers which have wide circulation in the State and submit the bills in triplicate to the office of the undersigned for payment.
3. The System Analyst for uploading in the Official website
4. Office Notice board
5. Account Section
6. Office file.


REGISTRAR GENERAL